NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2018 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER : CP/145/(IB)/2018

NAME OF THE PETITIONER(S)

: CENTRUM CAPITAL LTD

NAME OF THE RESPONDENT(S)

: ORIENT GREEN POWER CO LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

VISHNU MOHAN

SAAHIL MEMON ahr.

SIDHAR THA SRIVAL TAWA

ORDER

Counsels representing both the parties are present. The corporate debtor is directed to file the reply and provide a copy of the same to the other side before the next date of hearing. The matter is posted for final arguments. Put up on 27.02.2018.

-50-(S VIJAYARAGHAVAN) Member(Technical)

-sd-(CH. MOHD SHARIEF TARIO) Member(Judicial)